

For this purpose, estimates aggregating Rs. 7.83 lakhs have already been sanctioned for widening of the road from the junction with G.T. Road to Auchandi. The work in the portion from miles 14/3 to 16/3 is in progress. For the remaining portion, tenders are being invited by the Corporation for the third time as no tenders were received earlier. The estimates sanctioned so far included, *inter-alia*, the portion of the road in question from G.T. Road to Bawana. There is no proposal at present for widening of the road from Bawana to Narela.

Export of Tapioca

1307. Shri Mohammed Koya: Will the Minister of Food, Agriculture, Community Development and Co-operation be pleased to state:

(a) the total quantity of tapioca for which permit was given for export to States outside Kerala during the current year; and

(b) the number of people in Kerala who got permits and the number of actual cultivators who got permits from amongst them?

The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Shyam Dhar Misra): (a) and (b). The required information is being collected and will be laid on the Table of the House.

Roads in Jaisalmer District

1308. Dr. Ranen Sen: Will the Minister of Transport, Aviation, Shipping and Tourism be pleased to state:

(a) whether Government propose to develop roads in Jaisalmer District particularly in areas adjoining to Sind in Pakistan; and

(b) if so, the details thereof?

The Minister of Transport, Aviation, Shipping and Tourism (Shri Sanjiva Reddy): (a) and (b). Yes, Sir. It is,

however, not in the public interest to disclose the details of the proposed roads.

Steamer service through East Pakistan

1309. Shri Mohammed Elias: Will the Minister of Transport, Aviation Shipping and Tourism be pleased to state:

(a) whether any discussion has been held with the Government of Pakistan to resume the steamer service of the River Steam Navigation Company through East Pakistan; and

(b) if so, when the service will be resumed?

The Minister of Transport, Aviation, Shipping and Tourism (Shri Sanjiva Reddy): (a) and (b). It is proposed to take up this matter at the forthcoming talks with the representatives of the Government of Pakistan.

Auto-Rickshaw Fares in Delhi

1310. Shri P. C. Borooah:
Shri D. C. Sharma:

Will the Minister of Transport, Aviation, Shipping and Tourism be pleased to state:

(a) whether Government have permitted auto-rickshaws plying in Delhi and New Delhi to raise fares; and

(b) if so, to what extent and the reasons therefor?

The Minister of Transport, Aviation, Shipping and Tourism (Shri Sanjiva Reddy): (a) The State Transport Authority, Delhi, has decided to allow an increase in the existing fares for auto-rickshaws with effect from 15th March, 1966, subject to the condition that the vehicles are fitted with fare meters approved by that Authority.

(b) The revised fares will be 40 paise for the first two kilometres or less and 5 additional paise for each subsequent 1/4th Kilometre. The enhancement has been allowed in view